

**Central Administrative Tribunal
Ernakulam Bench**

OA/180/00372/2015

Thursday, this the 25th day of October, 2018

C O R A M

**Hon'ble Mrs.P.Gopinath, Administrative Member
Hon'ble Mr.Ashish Kalia, Judicial Member**

Geetha K.K.. aged 47 years
W/o Late Sri K.V.Pushkaran
Gramin Dak Sevak Mail Packer
Tripunithura PO, Thripunithura
Residing at Kunnathara House
Madavana, Kochi-682 301.

Applicant

[Advocate: Mr. M.R.Hariraj]

versus

1. Union of India represented by
the Secretary to Government of India
Department of Posts
Ministry of Communication
New Delhi-110 001.
2. The Chief Postmaster General
Kerala Circle
Trivandrum-695 033.
3. The Postmaster General
Central Region
Kochi-682 020.
4. The Senior Superintendent of Post Offices
Ernakulam, Kochi-682 011.
5. Sri P.S.Sadasivan
Multi Tasking Staff
Cochin Foreign Post, YMCA Building
Cochin-682 035.
6. P.K.Prasad
GDS MP, Kerala Circle
Stamp Depot, Kochi-682 020.

Respondents

[Advocate: Mr.Thomas Mathew Nellimoottil, Sr.PCGC and Sri Vishnu S.Chempazhanthiyil]

This OA having been heard on 25th October, 2018, the Tribunal on the same day delivered the following order:

O R D E R (oral)

By Mrs.P.Gopinath, Administrative Member

Ms. Lakshmi, counsel representing the applicant's counsel submits that as the prayer in the OA has been allowed, the OA may be permitted to be withdrawn.

2. In the light of the aforesaid submission, the OA is closed as withdrawn.

(Ashish Kalia)
Judicial Member

(P.Gopinath)
Administrative Member

aa.

Annexures produced on behalf of the applicant:

Annexure A1: Copy of the order No.B-6/11-9/14 (Pt) dated 30.12.2014 issued by the 4th respondent.

Annexure A2: Copy of the Department of Posts Multi Tasking Staff Recruitment Rules, 2010 notified by the 1st respondent dated 12.12.2010.

Annexure A3: Copy of the relevant pages of seniority list of GDS as on 1.7.2012 of the Ernakulam Postal Division circulated on 14.9.2012 by the 4th respondent.

Annexure A4: Copy of the caste certificate issued by the Tahsildar Kanayannoor Taluk.

Annexure A5: Copy of final order dated 16.1.2007 of this Tribunal in OA 39/2007.

Annexure A6: Copy of the letter No.Rectt/13-2/Misc/2013 dated 11.6.2014 issued by the 2nd respondent's office.

Annexures filed by the respondents:

Annexure R4(a): Copy of order dated 24.6.2014.

Annexure R4(b): Copy of revised seniority list of GDS.

Annexure R4(c): Copy of memo dated 8.8.2014.

Annexure R4(d): Copy of minutes dated 10.09.2014.

Annexure R4(e): Copy of minutes dated 8.12.2014.

Annexure R4(f): Copy of circulated copy of Annexure R1(b) revised seniority list of GDS containing the signature of the applicant.

Annexure R4(g): Copy of Department of Posts Multi Tasking Staff Recruitment (Amendment) Rules, 2012.

Annexure R5(1) : Copy of the representation dated 7.10.2013 submitted by the 5th respondent to the CPMG.

Annexure R5(2): Copy of the representation dated 7.10.2013 submitted by the 6th respondent to the CPMG.